

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2134
ANSWERED ON:12.03.2001
SYNTHETIC HOCKEY FIELDS
KIRTI (JHA) AZAD

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Sports Authority of India has floated global tenders for relaying of Synthetic Surfaces for Hockey fields;
- (b) if so, the details thereof along with the number of times these tenders were floated;
- (c) whether the Government is planning to cancel these tenders, if so, the details thereof; and
- (d) if not, the reasons for delay in finalising the same?

Answer

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SUSHREE UMA BHARTI)

(a): Yes, Sir.

(b): Global tenders for replacement of Synthetic Hockey Surfaces were floated as per details given below:-

- i) First global tender was issued on 31st October, 1998 for replacement of Synthetic Hockey Surfaces at SAI Southern Centre, Bangalore and Eastern Centre, Calcutta. The tenders received were discussed in 34th and 35th meetings of the Finance Committee held on 1.9.1999 and 28.1.2000 respectively. In the 35th meeting it was decided that re-tendering should be done as per standard procedure for replacement/laying of Synthetic Hockey Surfaces so as to include the requirement of two Synthetic Hockey Surfaces at National Stadium, New Delhi.
- ii) Second global tender was issued on 25th June, 2000 for Synthetic Surfaces at Southern Centre, Bangalore, Eastern Centre, Calcutta and National Stadium, New Delhi.

(c) & (d): The offers received in response to global tenders issued on 25th June, 2000 were discussed by the Finance Committee in its meeting held on 20.12.2000 and 15.1.2001.

The Special Meeting of the Finance Committee of SAI, held on 15.1.2001 deliberated over the issue and decided to send the samples of the Synthetic Hockey Surfaces to the Defence Research & Development Organisation, Kanpur for being laboratory tested and analysed for durability indicators. The samples were sent to DRDO, Kanpur and their report has now been received and is under discussion.

A final decision regarding acceptance/rejection of offers received in response to the global tender is yet to be taken.